

**HIGH COURT OF HIMACHAL PRADESH
SHIMLA**

**CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 9TH MAY, 2015**

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

**BENCH NO. 1 AT 10: 00 A M
3RD FLOOR (VACANT COURT)
Dr. J.N.BAROWALIA (Retd.) DISTT. & SESSIONS JUDGE
MR. ANAND SHARMA, ADVOCATE
Dr. ISHAN PANDIT MEDICAL OFFICER,
P.H.C. HP HIGH COURT**

* FOR SETTLEMENT *

501	FAO/108/2013 [Civil]	SANJAY VERMA Versus SUDHIR JASWAL	V.D.KHIDTTA NEMO B. N. SHARMA J.S. BHOGAL
	WITH FAO/105/2013	NEELAM VERMA Versus SUDHIR JASWAL	V.D.KHIDTTA
502	FAO/193/2013 [Civil]	NAMAN SHARMA Versus AMAR NATH	B N SHARMA SH. J S BAGGA AJAY SHARMA NEMO RAJINDER SINGH THAKUR DALIP K.SHARMA JAGDISH THAKUR BIMAL GUPTA
503	FAO/4016/2013 [Civil] [Listed 1 time(s)]	RISHI RAJ Versus RAM KRISHAN	- SEEMA SOOD VINEET VASHISHTA ASHOK SOOD ABHISHEK SOOD
504	FAO/4041/2013 [Civil] [Listed 1 time(s)]	RAJESH KUMAR Versus INDIRA DEVI	NEMO JAGDISH THAKUR B.N.SHARMA DIBENDER GHOSH ANAND SHARMA-I
505	FAO/4066/2013 [Civil] [Listed 2 time(s)]	SARITA Versus ORIENTAL INSURANCE COMPANY LTD.	NEMO DEEPAK GUPTA NAVEEN KUMAR BHARDWAJ
506	FAO/4071/2013 [Civil] [Listed 1 time(s)]	OM PRAKASH Versus EXECUTIVE ENGINEER	NEMO SATYAN VAIDYA DEEPAK KAUSHAL
507	FAO/4217/2013 [Civil]	KULDEEP SINGH Versus MANOJ KUMAR	NEMO S.D. GILL VIRENDER SINGH CHAUHAN
508	FAO/4/2014 [Civil]	RAMESH KUMAR KAPIL Versus AKHIL GUPTA	NEMO PRITAM SINGH CHANDEL KARAN SINGH KANWAR VIRENDER SINGH CHAUHAN
509	FAO/5/2014 [Civil]	MEERA DEVI Versus AKHIL GUPTA	NEMO PRITAM SINGH CHANDEL KARAN SINGH KANWAR J L BHARDWAJ
510	FAO/6/2014 [Civil]	SAVITRI DEVI Versus KIRAN BAKSHI	NEMO MEENA THAKUR VEENA SOOD SUNITA SOOD JAGJEET SINGH BAGGA RAMAKANT SHARMA-I
511	FAO/9/2014 [Civil]	RANJANA SINGLA Versus BHAG SINGH	NEMO JAGISH THAKUR NEELAM KAPLAS JEET RAM POSWAL RAMAKANT SHARMA-I
512	FAO/10/2014 [Civil]	RAJESH KUMAR SINGLA Versus BHAG SINGH	NEMO J.R. POSWAL NEELAM KAPLAS

513	FAO/36/2014 [Civil]	LUXMAN Versus M/S MERIDIAN MEDICARE LIMITED	J L BHARDWAJ NEMO JAGDISH THAKUR,G.S. RATHOUR, C.S. THAKUR J L BHARDWAJ
	FAO/37/2014	REKHA Versus M/S MERIDIAN MEDICARE LIMITED	NEMO JAGDISH THAKUR G.S. RATHORE, C.S.THAKUR
	REMARK : case identified for lok adalat		
514	CR.R/80/2014 [Criminal]	DEEPAK CHAUHAN Versus CHET RAM	DEWA NAND ROMESH VERMA, B.C.VERMA
	with CRMP/333/2014 WITH CRMPM/907/2014 In CR.RL/20237/2014	CHET RAM	ROMESH VERMA B.C.VERMA
		Versus DEEPAK CHAUHAN	NEMO
515	FAO/113/2014 [Civil]	MEERA DEVI Versus HEM SINGH	HOSHIYAR SINGH RANGRA NEMO P.S CHANDEL SANJEEV SOOD
516	FAO/152/2014 [Civil]	DEVKU DEVI Versus HEMA DEVI	DEWA NAND R.S. CHANDEL NEMO HAMENDER SINGH CHANDEL JAGJEET SINGH BAGGA BHAGWATI CHANDER VERMA
517	CR.R/226/2014 [Criminal]	DEVENDER KUMAR @ ANIL Versus LEELA DEVI	VIRENDER SINGH CHAUHAN AMAN PARTH SHARMA
518	FAO/254/2014 [Civil]	AMARI DEVI Versus THE ORIENTAL INSURANCE COMPANY LT D	AMAN PARTH SHARMA NEMO SEEMA SOOD CHANDER NARAYAN SINGH AMIT SINGH CHANDEL
519	FAO/65/2015 [Civil]	RAM LAL Versus REGIONAL MANAGER,H.R.T.C.	NEMO G S RATHOUR VIJAY CHAUDHARY

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Addl.Registrar(J)
08/05/2015